NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **26.11.2026** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 416/2026 For Exemption IA No. 1183/2026 For Stay IA No. 1185/2026	Concentrix Daksh Services India Pvt Ltd & 9 Ors. Vs Compal Electronics India Pvt Ltd & 2 Ors.	Mr. Mayan H Jain	Mr. Pawan Sharma R1
2.	Comp App (AT) (CH) (Ins) No. 540/2026	Srikantiah Shivaswamy Vs Compal Electronics India Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
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